

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu)

ORDER

No: 12

Dated: 05.04.2016

Hon'ble the Chief Justice has been pleased to nominate Sh. D. C. Raina, Senior Advocate, as a member of the Maintenance Committee constituted for the maintenance, upkeep of and looking after the affairs related to the Lawyers' Chambers and the Building thereto.

By Order,



(M. K. Hanjura)
Registrar General

No: 295-310/RG

Dated: 05.04.2016

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble Judges, High Court of J&K,
.....for information of His Lordship.
3. Registrar Vigilance, High Court of J&K, Jammu, for information.
4. Registrar Judicial, High Court of J&K, Jammu,
5. Principal District & Sessions Judge, Jammu,
6. President, J&K High Court Bar Association, Jammu,
.....for information & necessary action.
7. Incharge NIC for uploading the same on website.
8. Order file.


Registrar General